

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 864 of 2020**

**IN THE MATTER OF:**

**Bhaskar Biswas,**

**Suspended Director of**

**Oxford Facilities Management**

**...Appellant.**

**Versus**

**Avaani Oxford Owners Association and Ors.**

**...Respondents.**

**Present:**

**For Appellant: Ms. Soumya Dutta, Mr. Jishnu Saha, Sr. Advocate, Mr.**

**Aniruddha Mitra and Mr. Mainak Bose, Advocates.**

**For Respondent: Mr. Joy Saha, Sr. Advocate, Mr. Avishek Guha, Mr.**

**Gaurav Sarkar and Mr. Shashwat Anand, Advocates for R-1.**

**Mr. Arun Kumar Gupta, Mr. Sneh Maheswari and Arik Banerjee, Advocates for R-2 & 3.**

**ORDER**

**(Virtual Mode)**

**21.01.2021.** Pleadings are completed.

The matter be listed 'For Hearing' on **09<sup>th</sup> February, 2021.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

SC/Kam